



3. Ld. Counsel for the Applicant submits that in view of hearing conducted in IA-3399/2023, there is no need of this Application. Hence, the present Application becomes infructuous.
4. In view of above, the present Application is disposed of.

Sd/-  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**